

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4393/2012

(From the judgement and order dated 04/04/2012 in CRA No.409/2002, of The
HIGH COURT OF ALLAHABAD AT LUCKNOW)

MASIHUDDIN AHMAD KHAN

Petitioner(s)

VERSUS

STATE THR. C.B.I.

Respondent(s)

(With appln(s) for exemption from filing O.T.,suspension of sentence and
office report)

Date: 13/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Mr. Arunabh Chowdhury,Adv.
Mr. Anupam Lal Das,Adv.
Mr. Gainilung Panmei,Adv.
Mr. Vaibhav Tomar,Adv.

For Respondent(s) Mr. Siddharth Luthra,ASG
Mr. S. Nanda Kumar,Adv.
Mr. Imtiaz Ahmed,Adv.
Mr. A.K. Sharma,Adv.
Mr. Yashpreet singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

List next week.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master